## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff

V/s.

M/s. Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME DESIGNATION S. No. MANCIESH SHENDE ADVOCATE

1.4 Dipan Merchan't Senior Adv. Advocars 27 Aamir Hi Sheith for Rest. No. 3) Digan Bhart / LZ 16 Ir Merchan & C.

ORDER TCP No.57/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 14.11.2017.

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)